

(b) An application for transfer of the licences granted to Bihar Alloys to M/s. Birla Jute Manufacturing Co. Ltd. has been received. No final decision has been taken on this application.

(c) A proposal to include a scheme for the expansion of the Alloy Steel Plant, Durgapur in the Fourth Five Year Plan is under consideration.

#### Licences for Starting Industries in Tripura

\*630. SHRI JYOTIRMOY BASU:  
SHRI K. RAMANI:  
SHRI MOHAMMAD ISMAIL:  
SHRI A. K. GOPALAN:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether any applications have been made for granting licences to start industries in Tripura;

(b) if so, the details of such applications received during the last three years;

(c) what are the industries for which such licences have been issued;

(d) whether the industries for which licences have been issued have started functioning; and

(e) if not, reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). Yes, Sir.

Details of the applications received during 1966 to 1969 (upto 31-10-1969) are given below:—

| Date of receipt of application | Name of Undertaking                         | Industry       |
|--------------------------------|---|----------------|
| 1. 22.7.1966                   | Industrial & Development Syndicate Agartala | Wheat products |
| 2. 30.3.1967                   | —Do—  | —Do—           |
| 3. 7.3.1969                    | Nirmal Kumar Jain                           | —Do—           |

All the three applications were rejected as it was considered that there was no scope for setting up additional flour milling capacity.

(c) Two licences for setting up of industrial undertakings for the manufacture of cotton yarn were issued one in 1963 and the other in 1964. The first licence was surrendered by the licensee in 1964 and the second was revoked in 1969.

(d) and (e). Do not arise.

#### Exports of Textiles to U.S.A.

\*632. DR. RANEN SEN: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that the U.S. Government's policy of protectionism has adversely affected India's exports of textiles to U.S.A.;

(b) if so, to what extent;

(c) whether India has made any representation to the U.S. Government in this regard; and

(d) if so U.S. Government's reaction thereto?

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT):

(a) Export of cotton textiles to the U.S.A. is taking place under bilateral trade agreement with U.S.A. Government. Under this agreement, an annual export quota has been provided for. The export performance against these annual quotas is as follows:

| Figures in million Sq. yds. |       |                    |
|-----------------------------|-------|--------------------|
| Quota Period                | Quota | Export performance |
| October-September           |       |                    |
| 1966-67                     | 70.00 | 69.70              |
| 1967-68                     | 88.20 | 76.51              |
| 1968-69                     | 92.61 | 86.51              |